

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:916

ANSWERED ON:06.03.2002

DAMAGE TO CABLES BY PRIVATE COMPANIES IN CHANDIGARH

PAWAN KUMAR BANSAL

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether a number of local cables, ducts and optical fibre cables were damaged by a private service provider while laying its own cable network in Chandigarh Union Territory;

(b) if so, the details thereof; and

(c) the action taken in the matter and the cost, if any, imposed on the Private Company for causing the damage?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SIKDAR)

(a) Yes, Sir.

(b) The details are as under:-

1. HFCL Connect damaged cable ducts, Optical Fibre Cable and other various cables in Sector-9 & Sector-17.

2. Reliance Engineering Associates damaged:-

(i) Optical Fibre Cable working between phase-IV, Mohali and Sector-37 near Furniture Market

(ii) 1200 and 800 pair underground cable alongwith cable duct at Tribune Chowk and Industrial Area

(iii) 50 pair junction cable of Air Force in Sector-17

(iv) 50 pairs underground cable at Sector -26 and Sector-7.

(v) Cable duct in Sector 7 along Madhya Marg.

(c) Claims totaling Rs. 10,25,428/- against M/s HFCL Connect and Rs. 12,56,085/- against M/s Reliance Engineering Associates have been raised but have not been realized so far.